

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 03 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February, 2017, 10.30 A.M

Name of the Company		Nicco Corporation Ltd		
Under Section		14		
SI.	Name & Desig	nation of Authorized	Appearing on behalf	Signature with date
No.	Representative (	IN CAPITAL LETTERS)	of	

1. Vishnu Chowdhuy 2. Rahul Auddy Nicco Corporation. Pahty. 15/2/17.

## ORDER

Ld. Counsels for the applicant informed that Interim Resolution Professional has convened the first meeting of the creditors which is scheduled to be held today.

List the matter on 28/02/2017 for further order.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)